

FDI in print and electronic media

336. SHRI BALWINDER SINGH BHUNDER: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Ministry of Home Affairs has opposed the 100 per cent Foreign Direct Investment in print and electronic media;
- (b) if so, the details and the reasons for opposing the FDI; and
- (c) the views of the Ministry on the objections of the Ministry of Home Affairs?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) and (b) The Ministry of Home Affairs did not agree to liberalizing the FDI caps and/or entry routes in Print and Electronic media, on account of it being a sensitive sector.

(c) Government has not amended the FDI caps and/or entry routes in Print and Electronic media.

Assistance provided for setting up of heavy industries in States

†337. SHRI ASHK ALI TAK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the assistance provided by the Central Government for setting up heavy industries in States; and
- (b) the details of the assistance provided to various industries in Rajasthan during the last three years alongwith the names of the industries, the quantum of assistance provided to them and the nature of work for which the assistance was provided?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) Ministry of Commerce and Industry does not provide any assistance for setting up heavy industry in

† Original notice of the question was received in Hindi.

states. Further, as per the information received from the Department of Heavy Industry only sick/loss making CPSEs under the administrative control of the Department of Heavy Industry are provided assistance for payment of salary/wages and statutory dues and for implementation of revival schemes approved by the Government.

(b) Details of the assistance provided by Department of Heavy Industry to various industries in Rajasthan during last three years is as follows:

Year	Name of CPSE	Amount (Rs. in lakhs)	Purpose
2010-2011	Instrumentation Limited, Kota	357.00	Investment in Rajasthan Electronics and Instruments Limited, Jaipur for Plan Scheme of 12 Mwp for Automatic Solar Photovoltaic Module Line.
2010-2011	Hindustan Salts Limited, Jaipur	200.00	Meeting its liabilities to pensioners of Ex-Salt Department.
2011-2012	Hindustan Salts Limited, Jaipur	311.72	Meeting its liabilities to pensioners of Ex-Salt Department.
2012-2013	Hindustan Salts Limited, Jaipur	159.28	Meeting its liabilities to pensioners of Ex-Salt Department

Export of coffee

338. SHRI AAYANUR MANJUNATHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the year-wise quantity of coffee produced, consumed and exported during the last three years;

(b) whether there has been a decline in the net production and corresponding decline in the export of tea during the said period;